

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO.828/2003  
M.A. NO.697/2003

(2)

This the 19th day of May, 2003

HON'BLE SMT. LAKSHMI SWAMINATHAN, VICE-CHAIRMAN (J)

HON'BLE SHRI V.K.MAJOTRA, MEMBER (A)

1. Smt. P.Padnavati W/O P.Ravi Babu  
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5. S.P.Sood S/O Pyaer Lal Sood,  
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6. Shashi Kant S/O M.N.Sharma,  
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7. O.P.Wadhwa S/O Dayanand Wadhwa,  
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8. Surendra Kumar S/O D.P.Jain,  
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9. Dharam Pal S/O Chandu Lal,  
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11. S.S.Tony S/O S.S.Tony,  
Investigator (Statistics),  
SS Section, Department of Family Welfare,  
Ministry of Health & Family Welfare,  
Nirman Bhawan, Maulana Azad Road,  
New Delhi-110011. ... Applicants

( By Shri S.K.Das, Advocate )

-versus-

1. Union of India through  
Secretary, Ministry of Statistics  
and Programme Implementation,  
Sardar Patel Bhawan, Sansad Marg,  
New Delhi-110011.
2. Secretary, Department of Health,  
Ministry of Health & Family Welfare,  
Nirman Bhawan, Maulana Azad Road,  
New Delhi-110011.
3. Director General Health Services,  
Department of Health,  
Ministry of Health & Family Welfare,  
Nirman Bhawan, Maulana Azad Road,  
New Delhi-110011. ... Respondents

( By Shri K.C.D.Gangwani and Ms. Pratima K. Gupta, Adv. )

O R D E R (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J) :

Shri K.C.D.Gangwani, learned counsel for  
respondents, has drawn our attention to the Gazette  
Notification [GSR 302(E)] dated 4.4.2003, i.e.,

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Subordinate Statistical Service (Group B-Gazetted) (Amendment) Rules, 2003, copy placed on record. A copy of this notification has also been given to the learned counsel for applicants. Our attention has been drawn to page 16, Sl. No.6(iii) of the notification. The learned counsel for applicants, after consultation with applicant No.1 who is present in the Court, submits that he no longer wishes to press the OA in view of the aforesaid Amendment Rules of 4.4.2003 which have redressed their grievances.

2. Noting the above facts and submissions, the OA is disposed of as having become infructuous.

3. MA-697/2003 for filing a joint application has also become infructuous and is also ~~disposed of &~~ ~~dismissed~~.

V. K. Majotra

( V. K. Majotra )  
Member (A)

Lakshmi Swaminathan

( Smt. Lakshmi Swaminathan )  
Vice-Chairman (J)

/as/